

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :09-01-2025

Date : 09.01.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	1929/2025	09.01.2025	ABLAPL-13823/2024	MN MOHANTY	C.O.		Order Dtd. 2025-01-07		(Seat No-)
2	1930/2025	09.01.2025	ABLAPL-8844/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-)
3	1931/2025	09.01.2025	ABLAPL-10271/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-)
4	1932/2025	09.01.2025	BLAPL-101/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-)
5	1933/2025	09.01.2025	BLAPL-9634/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-)
6	1934/2025	09.01.2025	BLAPL-12219/2024	B BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-)
7	1935/2025	09.01.2025	BLAPL-7562/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-)
8	1936/2025	09.01.2025	BLAPL-9036/2024	A PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2025-01-07	BAIL-1	(Seat No-6)
9	1937/2025	09.01.2025	BLAPL-8382/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-6)
10	1941/2025	09.01.2025	ABLAPL-12528/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Seat No-6)
11	1942/2025	09.01.2025	BLAPL-	PRADIPTA BEURA	C.O.	COURT NO.	Order	BAIL-2	(Seat

			13163/2024			2 OLD	Dtd. 2025-01-07		No-17)
12	1943/2025	09.01.2025	BLAPL-92/2025	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-1	(Seat No-2)
13	1944/2025	09.01.2025	BLAPL-91/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-2)
14	1945/2025	09.01.2025	CRLMP-1480/2024	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-2)
15	1946/2025	09.01.2025	ABLAPL-119/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-2)
16	1947/2025	09.01.2025	MACA-358/2016	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	MISC. APPEAL SEC.	(Seat No-4)
17	1948/2025	09.01.2025	FAO-211/2018	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Seat No-2)
18	1949/2025	09.01.2025	WP (C) - 440/2025	M K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
19	1951/2025	09.01.2025	WP (C) - 404/2025	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-30)
20	1953/2025	09.01.2025	WP (C) - 302/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
21	1954/2025	09.01.2025	WP (C) - 290/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
22	1955/2025	09.01.2025	WP (C) - 261/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-30)
23	1956/2025	09.01.2025	WP (C) - 243/2025	BIJAYALAXMI SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-30)
24	1958/2025	09.01.2025	WP (C) - 237/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-30)

25	1959/2025	09.01.2025	WP (C) - 225/2025	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08		(Seat No- 30)
26	1960/2025	09.01.2025	WP (C) - 10244/2021	P PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 06	WRIT BRANCH-2	(Seat No-6)
27	1961/2025	09.01.2025	WP (C) - 28898/2021	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-6	(Seat No- 35)
28	1962/2025	09.01.2025	WP (C) - 26542/2022	P CH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-3	(Seat No- 33)
29	1963/2025	09.01.2025	WP (C) - 11485/2021	P PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01- 07	WRIT BRANCH-1	(Seat No- 30)
30	1964/2025	09.01.2025	WP (C) - 25770/2017	A K JATI	C.O.	COURT NO. 10	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(Seat No- 29)
31	1965/2025	09.01.2025	WP (C) - 4488/2021	D K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 07	WRIT BRANCH-5	(Seat No- 22)
32	1966/2025	09.01.2025	MACA- 266/2005	M K PANI	C.O.	COURT NO. 10	Order Dtd. 2025-01- 06	MISC. APPEAL SEC.	(Seat No-1)
33	1967/2025	09.01.2025	MACA- 266/2005	P K PARIDA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 06	MISC. APPEAL SEC.	(Seat No-1)
34	1968/2025	09.01.2025	MACA- 266/2005	A K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 06	MISC. APPEAL SEC.	(Seat No-1)
35	1971/2025	09.01.2025	WP (C) - 210/2025	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 08		(Seat No-1)
36	1972/2025	09.01.2025	WP (C) - 208/2025	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 08		(Seat No-1)
37	1974/2025	09.01.2025	WP (C) - 23147/2024	A.SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No-1)
38	1976/2025	09.01.2025	WP (C) - 31715/2024	P. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-01-	WRIT BRANCH-7	(Seat No- 44)

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39	1977/2025	09.01.2025	WP (C) - 30905/2024	D. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
40	1979/2025	09.01.2025	WP (C) - 373/2025	P. K. JENA	C.O.	COURT NO. 3	Order Dtd. 2025-01-07	WRIT BRANCH-7	(Seat No-18)
41	1980/2025	09.01.2025	WPC (OAC) - 4536/2011	M R SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-07	OA Branch	(Seat No-1)
42	1982/2025	09.01.2025	WP (C) - 29576/2024	L. D. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-1)
43	1983/2025	09.01.2025	WP (C) - 15903/2024	G SUNDAR	C.O.	COURT NO. 3	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-41)
44	1985/2025	09.01.2025	WP (C) - 29852/2024	J. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-07	WRIT BRANCH-5	(Seat No-22)
45	1986/2025	09.01.2025	BLAPL-10118/2024	D SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-22)
46	1987/2025	09.01.2025	BLAPL-13119/2024	DP DASH	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-22)
47	1989/2025	09.01.2025	BLAPL-13105/2024	DP DASH	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-22)
48	1991/2025	09.01.2025	WP (C) - 398/2025	T. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
49	1992/2025	09.01.2025	BLAPL-12992/2024	B DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-07	BAIL-2	(Seat No-9)
50	1993/2025	09.01.2025	WP (C) - 9626/2018	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-11-18	WRIT BRANCH-6	(Seat No-26)
51	1995/2025	09.01.2025	TRP (C) - 411/2024	D. K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-02-10		(Seat No-26)
52	1996/2025	09.01.2025	ABLAPL-116/2025	BK DALAI	C.O.	COURT NO. 16	Order Dtd.	BAIL-2	(Seat No-

							2025-01-07		12)
53	1997/2025	09.01.2025	ABLAPL-114/2025	MR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-01-07	BAIL-2	(Seat No-12)
54	1998/2025	09.01.2025	WP (C) - 32351/2024	A.SUNDARAY	C.O.	COURT NO. 21	Order Dtd. 2025-02-06	WRIT BRANCH-4	(Seat No-19)
55	1999/2025	09.01.2025	WP (C) - 29521/2024	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-12-06		(Seat No-19)
56	2000/2025	09.01.2025	ABLAPL-117/2025	AK JATI	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-12)
57	2001/2025	09.01.2025	ABLAPL-122/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-12)
58	2002/2025	09.01.2025	WP (C) - 29579/2024	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-12-07		(Seat No-12)
59	2004/2025	09.01.2025	ABLAPL-121/2025	GR PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-12)
60	2006/2025	09.01.2025	WP (C) - 30767/2024	G C JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
61	2007/2025	09.01.2025	ABLAPL-123/2025	LN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-102)
62	2008/2025	09.01.2025	WP (C) - 31883/2024	G C JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
63	2009/2025	09.01.2025	ABLAPL-125/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-101)
64	2011/2025	09.01.2025	ABLAPL-126/2025	MR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-11)
65	2013/2025	09.01.2025	WP (C) - 32909/2024	T K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-5)
66	2014/2025	09.01.2025	ABLAPL-	GR PATRA	C.O.	COURT NO.	Order		(Seat

			127/2025			25	Dtd. 2025-01-07		No-5)
67	2016/2025	09.01.2025	WP (C) - 32010/2024	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
68	2018/2025	09.01.2025	WP (C) - 32927/2024	T K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No- 12)
69	2020/2025	09.01.2025	WP (C) - 33083/2024	A K PANADA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-3)
70	2022/2025	09.01.2025	WP (C) - 33288/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
71	2023/2025	09.01.2025	WP (C) - 33223/2024	S P SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No- 17)
72	2025/2025	09.01.2025	TRP (C) - 416/2024	A. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-02-10		(Seat No- 17)
73	2026/2025	09.01.2025	WPC (OAC) - 2740/2018	G JAYSINGH	C.O.	COURT NO. 16	Order Dtd. 2025-01-07	OA Branch	(Seat No-1)
74	2027/2025	09.01.2025	RPFAM- 339/2024	S. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-20		(Seat No-1)
75	2030/2025	09.01.2025	CRLREV- 385/2024	D. K. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	CRIMINAL REVISION	(Seat No-6)
76	2032/2025	09.01.2025	CRLMP- 1555/2024	S. K. SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-01-07		(Seat No-6)
77	2033/2025	09.01.2025	WP (C) - 26469/2024	G C JENA	C.O.	COURT NO. 17	Order Dtd. 2025-01-06		(Seat No-6)
78	2035/2025	09.01.2025	MSA- 38/2024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	MISC. APPEAL SEC.	(Seat No-5)
79	2036/2025	09.01.2025	WP (C) - 32136/2024	R. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-01-07	WRIT BRANCH-1	(Seat No-2)

80	2037/2025	09.01.2025	WP (C) - 26469/2024	A K MOAHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 06		(Seat No-2)
81	2042/2025	09.01.2025	WP (C) - 28732/2024	M NAIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 07		(Seat No-2)
82	2044/2025	09.01.2025	WP (C) - 31454/2024	M NAIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 07		(Seat No-2)
83	2046/2025	09.01.2025	WP (C) - 27130/2024	S NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 06		(Seat No-2)
84	2050/2025	09.01.2025	WP (C) - 32472/2024	B.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
85	2051/2025	09.01.2025	WP (C) - 10994/2022	B.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 06	WRIT BRANCH-7	(Seat No- 18)
86	2057/2025	09.01.2025	WP (C) - 583/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01- 08	WRIT BRANCH-2	(Seat No- 45)
87	2059/2025	09.01.2025	WP (C) - 556/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01- 08		(Seat No- 45)
88	2061/2025	09.01.2025	TRP (C) - 404/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01- 07		(Seat No- 45)
89	2062/2025	09.01.2025	TRP (C) - 410/2024	A K PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No- 45)
90	2076/2025	09.01.2025	CRLA- 293/2010	D K BEHERA	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Seat No- 10)
91	2079/2025	09.01.2025	BLAPL- 13014/2023	C R NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01- 07	BAIL-2	(Seat No- 11)
92	2083/2025	09.01.2025	ABLAPL- 24/2025	B. N. SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-01- 06		(Seat No- 11)
93	2084/2025	09.01.2025	JCRLA- 34/2019	M/S.CHITTA RANJAN SAHU, PRAFULA KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-	CRIMINAL APPEAL	(Seat No- 10)

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94	2087/2025	09.01.2025	ABLAPL-2622/2020	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-04-11	BAIL-2	(Seat No-12)
95	2088/2025	09.01.2025	BLAPL-20/2025	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
96	2089/2025	09.01.2025	ABLAPL-86/2025	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
97	2090/2025	09.01.2025	ABLAPL-79/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
98	2091/2025	09.01.2025	ABLAPL-74/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
99	2092/2025	09.01.2025	ABLAPL-77/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
100	2093/2025	09.01.2025	ABLAPL-72/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
101	2094/2025	09.01.2025	ABLAPL-70/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-12)
102	2095/2025	09.01.2025	BLAPL-50/2025	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-12)
103	2096/2025	09.01.2025	WA-2484/2024	YASHOBANT DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-05		(Seat No-12)
104	2097/2025	09.01.2025	WP(C)-10474/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-07	WRIT BRANCH-1	(Seat No-2)
105	2098/2025	09.01.2025	WA-1484/2024	YASHOBANT DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-05	WRIT APPEAL	(Seat No-7)
106	2099/2025	09.01.2025	ABLAPL-11012/2024	M. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07		(Seat No-7)
107	2100/2025	09.01.2025	RSA-173/2024	A K BHUYAN	C.O.	COURT NO. 12	Order Dtd.	SECOND APPEAL	(Seat No-5)

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108	2101/2025	09.01.2025	BLAPL-13138/2024	M.R.ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-01-08	BAIL-2	(Seat No-10)
109	2102/2025	09.01.2025	RSA-347/2017	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-3)
110	2103/2025	09.01.2025	BLAPL-144/2025	S.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-01-08		(Seat No-3)
111	2104/2025	09.01.2025	RSA-347/2017	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-3)
112	2105/2025	09.01.2025	RSA-348/2017	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-3)
113	2106/2025	09.01.2025	BLAPL-192/2025	B.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-08		(Seat No-3)
114	2107/2025	09.01.2025	RSA-349/2017	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-3)
115	2108/2025	09.01.2025	BLAPL-195/2025	H.K.BHOL	C.O.	COURT NO. 23	Order Dtd. 2025-01-08		(Seat No-3)
116	2109/2025	09.01.2025	RSA-350/2017	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-3)
117	2110/2025	09.01.2025	BLAPL-193/2025	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	BAIL-1	(Seat No-3)
118	2112/2025	09.01.2025	BLAPL-172/2025	P.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2025-01-08		(Seat No-3)
119	2113/2025	09.01.2025	BLAPL-166/2025	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	BAIL-1	(Seat No-1)
120	2114/2025	09.01.2025	WP (C) - 14144/2016	A. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-34)
121	2115/2025	09.01.2025	BLAPL-	S.P.SAMANTA	C.O.	COURT NO.	Order		(Seat

			119/2025			23	Dtd. 2025-01-08		No-34)
122	2117/2025	09.01.2025	BLAPL-159/2025	P.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	BAIL-1	(Seat No-1)
123	2118/2025	09.01.2025	BLAPL-187/2025	M.B.SMRUTIRANJAN	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	BAIL-1	(Seat No-4)
124	2119/2025	09.01.2025	BLAPL-148/2025	B.K.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	BAIL-1	(Seat No-2)
125	2120/2025	09.01.2025	BLAPL-11941/2024	M.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-07		(Seat No-2)
126	2121/2025	09.01.2025	BLAPL-11888/2024	M.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-07	BAIL-1	(Seat No-4)
127	2122/2025	09.01.2025	BLAPL-13148/2024	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-07	BAIL-2	(Seat No-10)
128	2123/2025	09.01.2025	BLAPL-12029/2024	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2025-01-07		(Seat No-10)
129	2124/2025	09.01.2025	BLAPL-13023/2024	B.B.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-01-07	BAIL-2	(Seat No-17)
130	2125/2025	09.01.2025	WP(C)-405/2025	T SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
131	2126/2025	09.01.2025	WP(C)-31611/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-06	WRIT BRANCH-8	(Seat No-39)
132	2127/2025	09.01.2025	WP(C)-242/2025	P R SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-42)
133	2128/2025	09.01.2025	WP(C)-32520/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-3)
134	2129/2025	09.01.2025	BLAPL-13028/2024	B.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-9)

135	2131/2025	09.01.2025	BLAPL-13031/2024	R. SETHI	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-9)
136	2132/2025	09.01.2025	WP (C) - 33126/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
137	2133/2025	09.01.2025	BLAPL-13108/2024	D.P.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-11)
138	2134/2025	09.01.2025	WP (C) - 33186/2024	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
139	2135/2025	09.01.2025	WP (C) - 13410/2016	S.R. PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-5	(Seat No-32)
140	2136/2025	09.01.2025	WP (C) - 25742/2023	S.R. PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-37)
141	2137/2025	09.01.2025	WP (C) - 18537/2016	S.R. PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-19)
142	2139/2025	09.01.2025	WP (C) - 33191/2024	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-3)
143	2140/2025	09.01.2025	WP (C) - 33192/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
144	2141/2025	09.01.2025	WP (C) - 33236/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-40)
145	2143/2025	09.01.2025	WPC (OAC) - 154/2015	RC MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	OA Branch	(Seat No-1)
146	2144/2025	09.01.2025	WPC (OAC) - 154/2015	R K MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	OA Branch	(Seat No-1)
147	2145/2025	09.01.2025	WP (C) - 31738/2024	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-29)
148	2146/2025	09.01.2025	WP (C) - 17049/2014	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2014-02-	WRIT BRANCH-1	(Seat No-30)

							25		
149	2147/2025	09.01.2025	CRLA-535/2011	B S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-24	CRIMINAL APPEAL	(Seat No-11)
150	2148/2025	09.01.2025	WP(C)-17049/2014	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
151	2151/2025	09.01.2025	ABLAPL-195/2025	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-30)
152	2152/2025	09.01.2025	ABLAPL-6/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-30)
153	2153/2025	09.01.2025	ABLAPL-8472/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-30)
154	2154/2025	09.01.2025	ABLAPL-11277/2024	NK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-30)
155	2155/2025	09.01.2025	ABLAPL-196/2025	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-17)
156	2156/2025	09.01.2025	ABLAPL-192/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-17)
157	2157/2025	09.01.2025	ABLAPL-194/2025	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-17)
158	2158/2025	09.01.2025	BLAPL-1148/2024	RAMESH CHANDRA MOHARANA, A.K.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-17)
159	2159/2025	09.01.2025	BLAPL-140/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-17)
160	2160/2025	09.01.2025	ABLAPL-191/2025	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-13)
161	2161/2025	09.01.2025	ABLAPL-97/2025	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-13)
162	2162/2025	09.01.2025	ABLAPL-100/2025	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd.	BAIL-2	(Seat No-

							2025-01-07		11)
163	2163/2025	09.01.2025	ABLAPL-190/2025	RC BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-11)
164	2164/2025	09.01.2025	ABLAPL-189/2025	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-18)
165	2165/2025	09.01.2025	ABLAPL-188/2025	B.P.TUNGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-3)
166	2166/2025	09.01.2025	ABLAPL-187/2025	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-3)
167	2167/2025	09.01.2025	ABLAPL-186/2025	P.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-3)
168	2168/2025	09.01.2025	ABLAPL-183/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-17)
169	2169/2025	09.01.2025	ABLAPL-180/2025	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-17)
170	2170/2025	09.01.2025	ABLAPL-179/2025	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
171	2171/2025	09.01.2025	ABLAPL-120/2025	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-11)
172	2172/2025	09.01.2025	WP (C) - 14221/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
173	2173/2025	09.01.2025	WP (C) - 14221/2024	I PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
174	2174/2025	09.01.2025	WP (C) - 14221/2024	A SUNADARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
175	2175/2025	09.01.2025	ABLAPL-107/2025	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-11)
176	2176/2025	09.01.2025	ABLAPL-	M R SAHOO	C.O.	COURT NO.	Order		(Seat

			113/2025			2 OLD	Dtd. 2025-01-07		No-11)
177	2177/2025	09.01.2025	ARBP-31/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	M.J.C.	(Seat No-1)
178	2178/2025	09.01.2025	ABLAPL-98/2025	D K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-18)
179	2179/2025	09.01.2025	ABLAPL-102/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-1	(Seat No-3)
180	2180/2025	09.01.2025	ABLAPL-110/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-3)
181	2181/2025	09.01.2025	ABLAPL-104/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-12)
182	2182/2025	09.01.2025	CRLA-749/2017	H S PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
183	2183/2025	09.01.2025	ABLAPL-95/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-07		(Seat No-1)
184	2184/2025	09.01.2025	ABLAPL-96/2025	SATYAPRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2025-01-07		(Seat No-1)
185	2185/2025	09.01.2025	WP (C) - 10147/2018	R R DAS	C.O.	COURT NO. 8	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-4)
186	2186/2025	09.01.2025	ABLAPL-92/2025	D P DASH	C.O.	COURT NO. 8	Order Dtd. 2025-01-07		(Seat No-4)
187	2187/2025	09.01.2025	ABLAPL-94/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
188	2188/2025	09.01.2025	WP (C) - 19179/2019	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	WRIT BRANCH-2	(Seat No-6)
189	2189/2025	09.01.2025	FAO-211/2018	N BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Seat No-2)

190	2190/2025	09.01.2025	BLAPL-12116/2024	AK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-2)
191	2191/2025	09.01.2025	BLAPL-12117/2024	AK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-2	(Seat No-12)
192	2192/2025	09.01.2025	BLAPL-204/2025	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-1	(Seat No-3)
193	2193/2025	09.01.2025	BLAPL-206/2025	PK SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-1	(Seat No-3)
194	2194/2025	09.01.2025	ABLAPL-109/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-1	(Seat No-2)
195	2195/2025	09.01.2025	BLAPL-198/2025	BK DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-2)
196	2196/2025	09.01.2025	ABLAPL-111/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-11)
197	2197/2025	09.01.2025	BLAPL-199/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-11)
198	2198/2025	09.01.2025	BLAPL-17/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-11)
199	2199/2025	09.01.2025	ABLAPL-105/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-11)
200	2200/2025	09.01.2025	BLAPL-109/2025	S HUSSIAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-11)
201	2201/2025	09.01.2025	WP (C) - 148/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
202	2202/2025	09.01.2025	BLAPL-10099/2024	MK SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-01-07		(Seat No-113)
203	2203/2025	09.01.2025	BLAPL-7498/2024	S NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-	BAIL-2	(Seat No-8)

							07		
204	2204/2025	09.01.2025	BLAPL-10571/2024	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-07		(Seat No-8)
205	2205/2025	09.01.2025	BLAPL-11665/2024	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-01-08	BAIL-1	(Seat No-6)
206	2206/2025	09.01.2025	BLAPL-4775/2024	PK JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-07		(Seat No-6)
207	2207/2025	09.01.2025	BLAPL-9569/2024	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-12-24	BAIL-2	(Seat No-7)
208	2208/2025	09.01.2025	WP(C)-9626/2018	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-11-18	WRIT BRANCH-6	(Seat No-26)
209	2210/2025	09.01.2025	BLAPL-12132/2024	PK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-1	(Seat No-13)
210	2211/2025	09.01.2025	BLAPL-3967/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-8)
211	2212/2025	09.01.2025	BLAPL-12328/2024	RK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-8)
212	2213/2025	09.01.2025	BLAPL-2296/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-9)
213	2214/2025	09.01.2025	BLAPL-11091/2024	MK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	BAIL-2	(Seat No-10)
214	2215/2025	09.01.2025	BLAPL-73/2025	R K MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-10)
215	2216/2025	09.01.2025	BLAPL-12230/2024	J PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-2	(Seat No-12)
216	2217/2025	09.01.2025	BLAPL-28/2025	R K MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-2	(Seat No-17)
217	2218/2025	09.01.2025	BLAPL-13162/2024	NC SINHA	C.O.	COURT NO. 25	Order Dtd.		(Seat No-

							2025-01-07		17)
218	2219/2025	09.01.2025	WP (C) - 575/2025	SM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-17)
219	2220/2025	09.01.2025	BLAPL-149/2025	PRAMOD RANJAN BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-17)
220	2221/2025	09.01.2025	BLAPL-156/2025	KARMA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-1	(Seat No-2)
221	2222/2025	09.01.2025	WP (C) - 580/2025	SM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-2)
222	2223/2025	09.01.2025	BLAPL-183/2025	M K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-2)
223	2224/2025	09.01.2025	WP (C) - 579/2025	SM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No-13)
224	2225/2025	09.01.2025	WP (C) - 577/2025	SM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
225	2226/2025	09.01.2025	WP (C) - 568/2025	SM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-113)
226	2227/2025	09.01.2025	WP (C) - 26331/2024	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Seat No-113)
227	2228/2025	09.01.2025	BLAPL-13122/2024	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-113)
228	2229/2025	09.01.2025	ABLAPL-185/2025	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-2	(Seat No-18)
229	2230/2025	09.01.2025	ABLAPL-193/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-18)
230	2231/2025	09.01.2025	ABLAPL-198/2025	ANITA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-18)
231	2232/2025	09.01.2025	ABLAPL-	NARENDRA KUMAR	C.O.	COURT NO.	Order	BAIL-2	(Seat

			11116/2024	LENKA		25	Dtd. 2025-01-08		No-18)
232	2233/2025	09.01.2025	ABLAPL-7511/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-18)
233	2234/2025	09.01.2025	ABLAPL-12420/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-18)
234	2235/2025	09.01.2025	ABLAPL-9000/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Seat No-18)
235	2236/2025	09.01.2025	ABLAPL-99/2025	AMARESH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-18)
236	2237/2025	09.01.2025	ABLAPL-93/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-18)
237	2238/2025	09.01.2025	BLAPL-11607/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-1	(Seat No-15)
238	2239/2025	09.01.2025	ABLAPL-128/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-15)
239	2240/2025	09.01.2025	ABLAPL-106/2025	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-12)
240	2241/2025	09.01.2025	WP (C) - 35758/2023	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No-33)
241	2242/2025	09.01.2025	RSA-440/2024	B. K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-01-08		(Seat No-33)
242	2243/2025	09.01.2025	WP (C) - 29569/2024	SATYA RANJAN PANI	C.O.	COURT NO. 23	Order Dtd. 2025-01-06		(Seat No-33)
243	2244/2025	09.01.2025	ABLAPL-10992/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-33)
244	2245/2025	09.01.2025	ABLAPL-108/2025	ASWINI KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-1	(Seat No-4)

245	2246/2025	09.01.2025	BLAPL-10499/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-1)
246	2247/2025	09.01.2025	BLAPL-90/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-18)
247	2248/2025	09.01.2025	ABLAPL-101/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-18)
248	2249/2025	09.01.2025	MACA-753/2024	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-06	MISC. APPEAL SEC.	(Seat No-4)
249	2250/2025	09.01.2025	WP (C) - 29844/2024	MANGUL NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-4)
250	2251/2025	09.01.2025	RPFAM-336/2024	ABINASH SUNDARAY	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-4)
251	2252/2025	09.01.2025	GUAP-20/2024	PRASANJIT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-4)
252	2253/2025	09.01.2025	GUAP-9/2024	K. C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-4)
253	2254/2025	09.01.2025	GUAP-9/2024	R. RAY	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-4)
254	2255/2025	09.01.2025	WP (C) - 29569/2024	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-24		(Seat No-4)
255	2256/2025	09.01.2025	FAO-407/2024	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-01-07	MISC. APPEAL SEC.	(Seat No-9)
256	2257/2025	09.01.2025	WP (C) - 22749/2024	BISWAJIT SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-01-29		(Seat No-9)
257	2258/2025	09.01.2025	CRLA-1324/2024	B. K. MOHARANA	C.O.	COURT NO. 16	Order Dtd. 2025-01-08		(Seat No-9)
258	2259/2025	09.01.2025	FAO-521/2024	A. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-		(Seat No-9)

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259	2260/2025	09.01.2025	FAO-570/2024	SATYAJIT BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-9)
260	2261/2025	09.01.2025	WP (C) - 32226/2024	MANAS PATI	C.O.	COURT NO. 6	Order Dtd. 2025-01-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
261	2262/2025	09.01.2025	WP (C) - 30561/2024	AJIT KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-31)
262	2263/2025	09.01.2025	WP (C) - 569/2025	B. P. TANGA	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-31)
263	2264/2025	09.01.2025	WP (C) - 32924/2024	K. C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-31)
264	2265/2025	09.01.2025	WP (C) - 31015/2024	S. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
265	2266/2025	09.01.2025	WP (C) - 33004/2024	GAGAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-01-07		(Seat No-108)
266	2267/2025	09.01.2025	WP (C) - 32000/2024	APARES BHOI	C.O.	COURT NO. 6	Order Dtd. 2025-01-07	WRIT BRANCH-7	(Seat No-44)
267	2268/2025	09.01.2025	WP (C) - 32000/2024	APARES BHOI	C.O.	COURT NO. 6	Order Dtd. 2025-01-07	WRIT BRANCH-7	(Seat No-44)
268	2269/2025	09.01.2025	WP (C) - 31508/2024	SANJAY KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-06		(Seat No-44)
269	2270/2025	09.01.2025	MACA-687/2024	BISUDHADANDA MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-07		(Seat No-44)
270	2271/2025	09.01.2025	WP (C) - 32858/2024	DEBENDRA LALA	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No-12)
271	2272/2025	09.01.2025	WP (C) - 32741/2024	NARAYAN CH. SINHA	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Seat No-12)
272	2273/2025	09.01.2025	WP (C) - 32858/2024	DEBENDRA LALA	C.O.	COURT NO. 25	Order Dtd.	WRIT BRANCH-3	(Seat No-

							2025-01-08		12)
273	2276/2025	09.01.2025	BLAPL-11577/2024	SURYA KANT	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-1	(Seat No-4)
274	2278/2025	09.01.2025	WP (C) - 30696/2024	S. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-4)
275	2281/2025	09.01.2025	BLAPL-150/2025	T SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-08		(Seat No-4)
276	2283/2025	09.01.2025	WP (C) - 33223/2024	BK SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-17)
277	2284/2025	09.01.2025	WP (C) - 30845/2024	P BEHERA	C.O.	COURT NO. 25		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
278	2288/2025	09.01.2025	WP (C) - 216/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Seat No-106)
279	2289/2025	09.01.2025	WP (C) - 5802/2024	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	WRIT BRANCH-5	(Seat No-32)
280	2290/2025	09.01.2025	ABLAPL-11144/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-20		(Seat No-32)
281	2291/2025	09.01.2025	WP (C) - 220/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Seat No-42)
282	2292/2025	09.01.2025	FAO-25/2018	S. HUSSIEN	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	MISC. APPEAL SEC.	(Seat No-2)
283	2293/2025	09.01.2025	WP (C) - 214/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Seat No-2)
284	2294/2025	09.01.2025	FAO-25/2018	B. N. SAMANTARAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	MISC. APPEAL SEC.	(Seat No-2)
285	2295/2025	09.01.2025	WPCRL-150/2024	D.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-2)
286	2296/2025	09.01.2025	WP (C) -	GOUTAM CHARAN	C.O.	COURT NO.	Order	WRIT	(Seat

			35956/2023	ROUT, MRS.RAKHI SIKDAR, A.SIKDAR, R.ROUT		1	Dtd. 9999-12-31	BRANCH (DIVISION BENCH-2)	No-111)
287	2297/2025	09.01.2025	STREV-49/2024	J.R.SAHOO	C.O.	COURT NO. 1	Judgement Dtd. 2025-01-06		(Seat No-111)
288	2298/2025	09.01.2025	WP (C) - 16878/2024	P. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	WRIT BRANCH-2	(Seat No-9)
289	2299/2025	09.01.2025	WP (C) - 31137/2024	L N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-9)
290	2300/2025	09.01.2025	MATA-80/2021	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	FIRST APPEAL	(Seat No-1)
291	2301/2025	09.01.2025	WP (C) - 33272/2024	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
292	2302/2025	09.01.2025	WP (C) - 31625/2023	P. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	WRIT BRANCH-5	(Seat No-21)
293	2303/2025	09.01.2025	WP (C) - 32089/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-22		(Seat No-21)
294	2304/2025	09.01.2025	MATA-122/2024	S.K.BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	FIRST APPEAL	(Seat No-3)
295	2305/2025	09.01.2025	WP (C) - 312/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-28		(Seat No-3)
296	2306/2025	09.01.2025	WP (C) - 31625/2023	S. K.	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	WRIT BRANCH-5	(Seat No-21)
297	2307/2025	09.01.2025	WPC (OAC) - 83/2001	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-04-17	OA Branch	(Seat No-1)
298	2308/2025	09.01.2025	WP (C) - 10211/2024	P. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	WRIT BRANCH-7	(Seat No-5)
299	2309/2025	09.01.2025	WP (C) - 539/2025	D K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-42)

300	2310/2025	09.01.2025	WP (C) - 539/2025	S K SAHU	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-01- 08	WRIT BRANCH-8	(Seat No- 42)
301	2311/2025	09.01.2025	WP (C) - 10211/2024	S. K. DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 24	WRIT BRANCH-7	(Seat No-5)
302	2312/2025	09.01.2025	ABLAPL- 9243/2024	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	BAIL-1	(Seat No-3)
303	2313/2025	09.01.2025	BLAPL- 4783/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No-3)
304	2314/2025	09.01.2025	ABLAPL- 197/2025	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	BAIL-2	(Seat No- 16)
305	2316/2025	09.01.2025	RVWPET- 160/2023	IMRAN KHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02- 05	CIVIL REVISION	(Seat No-1)
306	2318/2025	09.01.2025	WP (C) - 19172/2024	H. K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-12- 24		(Seat No-1)
307	2322/2025	09.01.2025	WP (C) - 21967/2023	P K BHUYAN	C.O.	COURT NO. 15	Order Dtd. 2025-01- 08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
308	2324/2025	09.01.2025	WP (C) - 21967/2023	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01- 08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
309	2325/2025	09.01.2025	WP (C) - 9764/2013	S.R. PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 08	WRIT BRANCH-2	(Seat No-8)
310	2327/2025	09.01.2025	BLAPL- 11129/2024	S BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 07	BAIL-2	(Seat No-7)
311	2328/2025	09.01.2025	BLAPL- 10605/2024	DK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 08		(Seat No-7)
312	2335/2025	09.01.2025	BLAPL- 13072/2024	S CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 07	BAIL-2	(Seat No- 10)
313	2336/2025	09.01.2025	WP (C) - 28221/2024	G. JAYSINGH	C.O.	COURT NO. 16	Order Dtd. 2025-02-		(Seat No- 10)

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314	2338/2025	09.01.2025	CRLMC-27/2025	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-01-08		(Seat No-10)
315	2339/2025	09.01.2025	WP (C) - 32662/2024	H K MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	WRIT BRANCH-5	(Seat No-20)
316	2340/2025	09.01.2025	WP (C) - 31953/2024	H K MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025-02-12		(Seat No-20)
317	2342/2025	09.01.2025	WP (C) - 33217/2024	S NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-01-09	WRIT BRANCH-8	(Seat No-39)
318	2346/2025	09.01.2025	TRP (C) - 53/2019	MR. PARTHA SARATHI DAS	C.O.	COURT NO. 21	Order Dtd. 2025-01-08	M.J.C.	(Seat No-6)
319	2347/2025	09.01.2025	BLAPL-9951/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-01-08		(Seat No-6)
320	2348/2025	09.01.2025	ABLAPL-211/2025	S BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-09		(Seat No-6)
321	2349/2025	09.01.2025	ABLAPL-202/2025	B BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-09		(Seat No-6)
322	2353/2025	09.01.2025	BLAPL-11690/2024	MD BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-08		(Seat No-6)
323	2354/2025	09.01.2025	TRP (C) - 208/2024	A.K.ROUL	C.O.	COURT NO. 21	Order Dtd. 2025-01-03		(Seat No-6)
324	2356/2025	09.01.2025	CMP-1466/2024	M.BARAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-08		(Seat No-6)
325	2357/2025	09.01.2025	CRLA-1348/2024	C.SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-6)
326	2358/2025	09.01.2025	WP (C) - 29460/2024	M SHASAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-07		(Seat No-6)
327	2359/2025	09.01.2025	WP (C) - 32993/2024	U P BAG	C.O.	COURT NO. 15	Order Dtd.	WRIT BRANCH-8	(Seat No-

							2025-01-08		40)
328	2360/2025	09.01.2025	WP (C) - 31902/2024	D S PATNAIK	C.O.	COURT NO. 3	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
329	2361/2025	09.01.2025	WP (C) - 33009/2024	M R BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-01-07	WRIT BRANCH-1	(Seat No-2)
330	2362/2025	09.01.2025	WP (C) - 703/2025	R K MOAHAPTA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-45)
331	2363/2025	09.01.2025	WP (C) - 20096/2024	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-12-24		(Seat No-45)
332	2364/2025	09.01.2025	WP (C) - 20096/2024	A K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-24		(Seat No-45)
333	2365/2025	09.01.2025	CRLMC-44/2025	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2025-02-05		(Seat No-45)
334	2366/2025	09.01.2025	CRLMC-38/2025	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-45)
335	2367/2025	09.01.2025	CRLMC-4934/2024	A K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-45)
336	2368/2025	09.01.2025	CRLMC-4356/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-45)
337	2369/2025	09.01.2025	CRLMP-6/2025	B. LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-01-09	WRIT BRANCH-8	(Seat No-41)
338	2370/2025	09.01.2025	ABLAPL-139/2025	SANJEEV UDGATA	C.O.	COURT NO. 17	Order Dtd. 2025-01-08		(Seat No-41)
339	2372/2025	09.01.2025	ABLAPL-238/2025	PRATAP KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-09		(Seat No-41)
340	2374/2025	09.01.2025	CRLA-875/2024	CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-41)
341	2375/2025	09.01.2025	CRLA-	S.CHOUDHURY	C.O.	COURT NO.	Order		(Seat

			1059/2024			2 OLD	Dtd. 2025-01-09		No-41)
342	2379/2025	09.01.2025	CRLA-184/2024	J.R.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	CRIMINAL APPEAL	(Seat No-10)
343	2384/2025	09.01.2025	WP (C) - 828/2025	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-01-27		(Seat No-10)
344	2385/2025	09.01.2025	BLAPL-10920/2024	J.PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-01-09	BAIL-1	(Seat No-3)
345	2386/2025	09.01.2025	CRLA-609/2022	J.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-07-15	CRIMINAL APPEAL	(Seat No-7)
346	1938/2025	09.01.2025	WP (C) - 25420/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-21		(Seat No-7)
347	1939/2025	09.01.2025	WP (C) - 25472/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-21		(Seat No-7)
348	1940/2025	09.01.2025	WP (C) - 2659/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-08-28	WRIT BRANCH-8	(Seat No-43)
349	1950/2025	09.01.2025	WP (C) - 18531/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-08-31		(Seat No-43)
350	1952/2025	09.01.2025	WP (C) - 15587/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-3	(Seat No-33)
351	1957/2025	09.01.2025	SAO-13/2023	BIKRAM KESHARI SAHU	GENERAL		Order Dtd. 2024-11-14	SECOND APPEAL	(Seat No-1)
352	1969/2025	09.01.2025	WP (C) - 29316/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No-17)
353	1975/2025	09.01.2025	WP (C) - 13704/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH-8	(Seat No-43)
354	1981/2025	09.01.2025	WP (C) - 14122/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-08	WRIT BRANCH-4	(Seat No-19)

355	1988/2025	09.01.2025	WP (C) - 11956/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04- 20	WRIT BRANCH-2	(Seat No-8)
356	2010/2025	09.01.2025	WPC (OAC) - 1325/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10- 21	OA Branch	(Seat No-1)
357	2029/2025	09.01.2025	WPC (OAC) - 857/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09- 05	OA Branch	(Seat No-1)
358	2041/2025	09.01.2025	WP (C) - 37932/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10- 31	WRIT BRANCH-5	(Seat No- 21)
359	2047/2025	09.01.2025	ABLAPL- 15067/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2025-01- 06		(Seat No- 21)
360	2053/2025	09.01.2025	RVWPET- 302/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-01- 06		(Seat No- 21)
361	2063/2025	09.01.2025	ABLAPL- 57/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-01- 07		(Seat No- 21)
362	2064/2025	09.01.2025	CONTC- 6156/2023	DR. SATYAPRIYA DASH	GENERAL		Order Dtd. 2023-08- 23	CONTEMPT	(Seat No-2)
363	2065/2025	09.01.2025	WP (C) - 22749/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-01- 08		(Seat No-2)
364	2066/2025	09.01.2025	ABLAPL- 64/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-01- 07		(Seat No-2)
365	2067/2025	09.01.2025	BLAPL- 11500/2024	BAISNAB CHARAN PATRA	GENERAL		Order Dtd. 2024-12- 20		(Seat No-2)
366	2069/2025	09.01.2025	WA- 1753/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 20	WRIT APPEAL	(Seat No-2)
367	2072/2025	09.01.2025	WP (C) - 33733/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-11- 03		(Seat No-2)
368	2080/2025	09.01.2025	WP (C) - 33738/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-11-	WRIT BRANCH-1	(Seat No-1)

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369	2111/2025	09.01.2025	WP (C) - 20003/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09- 15	WRIT BRANCH-6	(Seat No- 16)
370	2116/2025	09.01.2025	WP (C) - 29460/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02- 09	WRIT BRANCH-5	(Seat No- 23)
371	2130/2025	09.01.2025	WP (C) - 5775/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03- 22	WRIT BRANCH-7	(Seat No- 44)
372	2138/2025	09.01.2025	WP (C) - 21479/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-09- 02		(Seat No- 44)
373	2142/2025	09.01.2025	ABLAPL- 15214/2019	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2021-09- 22	BAIL-2	(Seat No- 16)
374	2149/2025	09.01.2025	BLAPL- 13161/2024	DIPTIMAYEE SISHERA PETER	GENERAL		Order Dtd. 2025-01- 07		(Seat No- 16)
375	2150/2025	09.01.2025	WP (C) - 17059/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-09- 05		(Seat No- 16)
376	2209/2025	09.01.2025	WA- 1755/2022	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-12- 20	WRIT APPEAL	(Seat No-2)
377	2274/2025	09.01.2025	WP (C) - 15975/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-07- 10	WRIT BRANCH-8	(Seat No- 41)
378	2275/2025	09.01.2025	WP (C) - 7590/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-02- 07	WRIT BRANCH-8	(Seat No- 43)
379	2277/2025	09.01.2025	WP (C) - 29785/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-09- 22	WRIT BRANCH-8	(Seat No- 39)
380	2279/2025	09.01.2025	BLAPL- 177/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01- 08	BAIL-1	(Seat No- 15)
381	2280/2025	09.01.2025	WP (C) - 34863/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-11- 01	WRIT BRANCH-8	(Seat No- 39)
382	2282/2025	09.01.2025	BLAPL- 178/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd.		(Seat No-

							2025-01-08		39)
383	2286/2025	09.01.2025	WP (C) - 20802/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-10	WRIT BRANCH-6	(Seat No-24)
384	2287/2025	09.01.2025	WP (C) - 14660/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-1	(Seat No-3)
385	2315/2025	09.01.2025	WP (C) - 3341/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
386	2317/2025	09.01.2025	BLAPL-201/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-08		(Seat No-8)
387	2320/2025	09.01.2025	WP (C) - 8014/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-03-04	WRIT BRANCH-7	(Seat No-5)
388	2323/2025	09.01.2025	WP (C) - 21322/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-13	WRIT BRANCH-5	(Seat No-20)
389	2326/2025	09.01.2025	WP (C) - 35950/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-05	WRIT BRANCH-7	(Seat No-5)
390	2329/2025	09.01.2025	WP (C) - 21315/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-13	WRIT BRANCH-5	(Seat No-20)
391	2330/2025	09.01.2025	BLAPL-149/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-01-08		(Seat No-20)
392	2331/2025	09.01.2025	BLAPL-208/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-08		(Seat No-20)
393	2332/2025	09.01.2025	WP (C) - 24758/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-23		(Seat No-20)
394	2333/2025	09.01.2025	WP (C) - 19607/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-23		(Seat No-20)
395	2334/2025	09.01.2025	WP (C) - 16652/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-8	(Seat No-42)
396	2337/2025	09.01.2025	WP (C) -	MANOJ KUMAR RANA	GENERAL		Order	WRIT	(Seat

			12770/2020				Dtd. 2020-05-28	BRANCH-5	No-47)
397	2341/2025	09.01.2025	WPC (OAC) - 1400/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-03	OA Branch	(Seat No-1)
398	2343/2025	09.01.2025	WPC (OAC) - 3296/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-06	OA Branch	(Seat No-1)
399	2344/2025	09.01.2025	OJC- 7442/1999	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2015-09-08		(Seat No-1)
400	2345/2025	09.01.2025	WP (C) - 40653/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-28	WRIT BRANCH-8	(Seat No-42)
401	2350/2025	09.01.2025	WP (C) - 20887/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-17		(Seat No-42)
402	2351/2025	09.01.2025	WP (C) - 18915/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20		(Seat No-42)
403	2352/2025	09.01.2025	WP (C) - 18404/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-12		(Seat No-42)
404	2355/2025	09.01.2025	BLAPL- 165/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-08		(Seat No-42)
405	2371/2025	09.01.2025	BLAPL- 11641/2024	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-01-09	BAIL-2	(Seat No-18)
406	2373/2025	09.01.2025	WP (C) - 42806/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
407	2376/2025	09.01.2025	WP (C) - 19214/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-22	WRIT BRANCH-2	(Seat No-7)
408	2377/2025	09.01.2025	WP (C) - 4607/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2004-12-04		(Seat No-7)
409	2378/2025	09.01.2025	ABLAPL- 11487/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-01-08		(Seat No-7)

410	2380/2025	09.01.2025	ABLAPL-15214/2019	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
411	2381/2025	09.01.2025	BLAPL-11104/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-01-08	BAIL-2	(Seat No-10)
412	2382/2025	09.01.2025	WP (C) - 4417/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-15	WRIT BRANCH-7	(Seat No-18)
413	2383/2025	09.01.2025	WP (C) - 11399/2008	CHINMAYA KUMAR GOCHHAYAT	GENERAL		Petition		(Seat No-18)
414	1970/2025	09.01.2025	ABLAPL-2170/2022	P JENA	GENERAL			BAIL-2	(Seat No-11)
415	1973/2025	09.01.2025	WP (C) - 4515/2005	N C SINHA	GENERAL				(Seat No-11)
416	1978/2025	09.01.2025	WP (C) - 22077/2012	N C SINHA	GENERAL			WRIT BRANCH-1	(Seat No-30)
417	1984/2025	09.01.2025	WP (C) - 5701/2011	N C SINHA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
418	1990/2025	09.01.2025	WP (C) - 28857/2023	L K MALLICK	GENERAL			WRIT BRANCH-6	(Seat No-36)
419	1994/2025	09.01.2025	WP (C) - 26912/2024	PC DAS (2)	GENERAL				(Seat No-36)
420	2003/2025	09.01.2025	SA-141/1986	D K JENA	GENERAL			SECOND APPEAL	(Seat No-2)
421	2005/2025	09.01.2025	TRP (C) - 178/2024	D K JENA	GENERAL				(Seat No-2)
422	2012/2025	09.01.2025	SA-24/1994	B K PADHI	GENERAL			SECOND APPEAL	(Seat No-3)
423	2015/2025	09.01.2025	ABLAPL-6674/2016	K K NATH	GENERAL				(Seat No-3)
424	2017/2025	09.01.2025	WPC (OA) - 1314/2017	S PRADHAN	GENERAL			OA Branch	(Seat No-1)
425	2019/2025	09.01.2025	WP (C) - 17360/2023	A K SWAIN	GENERAL			WRIT BRANCH-5	(Seat No-47)
426	2021/2025	09.01.2025	WP (C) - 14144/2016	A SUNDARAY	GENERAL			WRIT BRANCH-2	(Seat No-34)
427	2024/2025	09.01.2025	OJC-3187/1988	S NAYAK	GENERAL				(Seat No-34)

428	2028/2025	09.01.2025	COPET-60/2013	R MALLICK	GENERAL				(Seat No-34)
429	2031/2025	09.01.2025	MA-185/1993	M K PATI	GENERAL			MISC. APPEAL SEC.	(Seat No-6)
430	2034/2025	09.01.2025	BLAPL-1855/2016	P K PATRA	GENERAL				(Seat No-6)
431	2038/2025	09.01.2025	WP (C) - 17406/2009	L SAHOO	GENERAL				(Seat No-6)
432	2039/2025	09.01.2025	WP (C) - 5406/2018	B BEHERA	GENERAL				(Seat No-6)
433	2040/2025	09.01.2025	WP (C) - 3840/2018	Y DAS	GENERAL			WRIT BRANCH-1	(Seat No-3)
434	2043/2025	09.01.2025	MATA-80/2021	T K JENA	GENERAL			FIRST APPEAL	(Seat No-1)
435	2045/2025	09.01.2025	WP (C) - 12631/2014	D PRADHAN	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
436	2048/2025	09.01.2025	ABLAPL-13852/2023	R K MAHABHOI	GENERAL				(Seat No-101)
437	2049/2025	09.01.2025	RSA-245/2004	M K PANI	GENERAL				(Seat No-101)
438	2052/2025	09.01.2025	WP (C) - 19735/2020	R ROUT	GENERAL			WRIT BRANCH-3	(Seat No-13)
439	2054/2025	09.01.2025	WP (C) - 30411/2024	R K SARANGI	GENERAL			WRIT BRANCH-3	(Seat No-11)
440	2055/2025	09.01.2025	ABLAPL-16712/2019	R K SARANGI	GENERAL			BAIL-1	(Seat No-3)
441	2056/2025	09.01.2025	WP (C) - 19384/2010	P K MISHRA	GENERAL				(Seat No-3)
442	2058/2025	09.01.2025	OJC-1118/1991	P K MISHRA	GENERAL				(Seat No-3)
443	2060/2025	09.01.2025	OJC-2941/1992	P K MISHRA	GENERAL				(Seat No-3)
444	2068/2025	09.01.2025	WPC (OA) - 290/2019	B RANA	GENERAL			OA Branch	(Seat No-1)
445	2070/2025	09.01.2025	WP (C) - 11278/2022	H K MOHANTA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
446	2071/2025	09.01.2025	WP (C) - 29872/2024	ROUT	GENERAL				(Seat No-120)
447	2073/2025	09.01.2025	RSA-186/2006	M MISHRA	GENERAL			SECOND APPEAL	(Seat No-6)
448	2074/2025	09.01.2025	WP (C) - 29569/2024	S K PANI	GENERAL				(Seat No-6)

449	2075/2025	09.01.2025	WP (C) - 29167/2024	M K PANI	GENERAL				(Seat No-6)
450	2077/2025	09.01.2025	WP (C) - 2948/2017	P K RATH	GENERAL			WRIT BRANCH-4	(Seat No- 38)
451	2078/2025	09.01.2025	WP (C) - 21974/2013	P K RATH	GENERAL			WRIT BRANCH-3	(Seat No- 12)
452	2081/2025	09.01.2025	MACA- 1002/2017	L D SAHU	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
453	2082/2025	09.01.2025	RSA- 336/2004	R SAMAL	GENERAL				(Seat No-1)
454	2085/2025	09.01.2025	FA- 410/1977	B K ROUSTRAY	GENERAL				(Seat No-1)
455	2086/2025	09.01.2025	CONTC- 6223/2021	P K RATH	GENERAL			CONTEMPT	(Seat No-1)
456	2285/2025	09.01.2025	WP (C) - 598/2025	P BEHERA	GENERAL				(Seat No-1)
457	2319/2025	09.01.2025	CRLMC- 597/2016	T K MISHRA	GENERAL		Order Dtd. 2016-03- 21		(Seat No-1)
458	2321/2025	09.01.2025	ABLAPL- 4442/2016	T K MISHRA	GENERAL		Order Dtd. 2016-07- 12		(Seat No-1)

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